OFFICERS RETIRED BY KASHMIR GOVT.

- 584. SHRI B. D. KHOBARAGADE: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that the •Government of Jammu and Kashmir recently asked many senior officers lo retire from service prematurely;
- (b) if so, whether some of these officers belong to the All-India Services; and
- (c) if the answer to part (b) above be in the affirmative, whether the State Government had asked for any advice from the Union Government about the action taken against these officers?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R. M. HAJARNAVIS): (a) Yea Sir.

- (b) No Sir.
- (c) Does not arise.

विदा विशास्य शिक्षा स्रायोग की सिकारिशें

५८५. श्री विमलकुतार मन्नालालजी चौरड़िया : क्या शिक्षा मंत्री यह बताने की कृषा करेंग कि :

- (क) विश्वविद्यालय शिक्षा भ्रायोग की कौन-कौन सी सिफारिशें भ्रभी तक लागू नहीं की गई हैं; भ्रौर
- (ख) इन सिफारिशों को लागून करने के क्या कारण हैं?

if [RECOMMENDATIONS OF THE UNIVERSITY EDUCATION COMMISSION

- 585. SHRI V. M. CHORDIA: Will the Minister of EDUCATION be pleased <0 state:
- (a) which of the recommendations »f the University Education Commission have not been implemented 50 far; and

(b) what are the reasons for not implementing these recommendations?]

शिक्षा मंत्री (श्री एम० सी० द्वागला): (क) ग्रीर (ख) सूचना एकत्रित की जा रही है ग्रीर यथासमय सभा-पटल पर रख दी जाएगी।

t[THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): (a) and (b) The information is being collected and will be laid on the Table of the Sabha in due course.]

STUDY LEAVE TO THE TEACHERS OF DELHI UNIVERSITY

586. SHRI ABDUL GHANI: Will the Minister of EDUCATION be pleased to state:

- (a) whether it is a fact that the Ministry of Education or the University Grants Commission has sent any instructions to the Delhi University in regard to granting of study leave in foreign countries to the teachers of the University and its constituent colleges; and
 - (b) if so, what are those instructions?

THE MINISTER OF EDUCATION (SHRI M. C. CHACLA): (a) and (b) The teachers of the University of Delhi are governed by the leave regulations framed by the University under clause 3 of Ordinance XI of the University in the matter of grant of study leave.

In so far a_s the constituent colleges are concerned, the Ministry of Education advised the University in December, 1947 to encourage the members of their staff to go abroad on approved courses of study; the Government paying 25% of the actual approved salary of the teachers during the period of their study leave. However, from the 17th July, 1961, the teachers of the